

59

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.04.2019

PRESENT: 1. Hon'ble Member (J) Shri Ratakonda Murali  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 69/BB/2018	For hearing	Sec 10 of I&B code 2016	M/s Shantha Projects Limited	S Peer Mohd Advocate	State Bank of India	Shri Deepak, Shri B Parameshw ara Udpa IRP

ADVOCATE FOR PETITIONER/s:

*Parameshwara Udpa.* 

ADVOCATE FOR RESPONDENT/s:



**ORDER**

Resolution Professional is present.

*be listed*  
List this matter whenever any direction is sought from the Tribunal.

*Aish*  
  
Member (T)

Krishna

  
Member (J)

**Verified**  
  
**Court Officer**